

**DIVISION BENCH**

**O-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1586(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> April, 2021, 10:30 A.M**

Name of the Company	SITAL KUMAR PODDAR & ORS. Vs. A. K. HIRISE PRIVATE LIMITED.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                  |                          |
|----|----------------------------------|--------------------------|
| 1. | Mr. Vikas Baisya, Advocate       | ] For Financial Creditor |
| 2. | Mr. Sarbajit Mukherjee, Advocate | ]                        |
| 1. | Mr. Tanoy Chakraborty, Advocate  | ] For Corporate Debtor   |
| 2. | Mr. Kallol Saha, Advocate        | ]                        |
| 3. | Mr. Siddharth Shroff, Advocate   | ]                        |

**ORDER**

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing on behalf of the Financial Creditor seeks adjournment on the ground of illness of the arguing Counsel.
3. List this matter on 08/06/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.